

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
DEV ROLLING MILLS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Dev Rolling Mills Private Limited
2.	Date of incorporation of corporate debtor	11 <sup>th</sup> April 2007
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109PB2007PTC031050
5.	Address of the registered office and principal office (if any) of corporate debtor	Muradpura Chaaju Ram GRN Punnu Milerganj Ludhiana Punjab 141001
6.	Insolvency commencement date in respect of corporate debtor	11 <sup>th</sup> January 2023
7.	Estimated date of closure of insolvency resolution process	10 <sup>th</sup> July 2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Nikhil Sachdeva IBBI/IPA-001/IP-P-02743/2022-2023/14184
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010 <b>Email:</b> <a href="mailto:nikhilsachdeva.ca@gmail.com">nikhilsachdeva.ca@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab ,141010 <b>Email:</b> <a href="mailto:cirp.dev@gmail.com">cirp.dev@gmail.com</a>
11.	Last date for submission of claims	25 <sup>th</sup> January 2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA (as per information available)
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<b>Web link:</b> <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> <b>Physical Address:</b> H. No. 2822, First Floor, Sector 32-A, Chandigarh Road, Near BCM School, Ludhiana, Punjab, 141010

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Dev Rolling Mills Private Limited** on **11<sup>th</sup> January 2023**

The creditors of **Dev Rolling Mills Private Limited** are hereby called upon to submit their claims with proof on or before **25<sup>th</sup> January 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties



*Nikhil Sachdeva*

**Nikhil Sachdeva**  
Interim Resolution Professional  
Dev Rolling Mills Private Limited

**Date:** 13<sup>th</sup> January 2023

**Place:** Ludhiana

**IBBI Reg No:** IBBI/IPA-001/IP-P-02743/2022-2023/14184  
**AFA:** AA1/14184/01/210923/104528 Valid Upto 21.09.2023